

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: March 18, 2015

No. 220 /JR(S)/2015

Sri **Abhishek Pandey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Additional Chief Judicial Magistrate, Barabanki vice Sri Amit Veer Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Barabanki.

No. 221 /JR(S)/2015

Sri **Amit Veer Singh**, Additional Chief Judicial Magistrate, Barabanki to be Civil Judge, Senior Division, Barabanki vice Sri Satyawar Singh.

No. 222 /JR(S)/2015

Sri **Satyawan Singh**, Civil Judge, Senior Division, Barabanki to be Chief Judicial Magistrate, Barabanki vice Sri Vijendra Tripathi.

No. 223 /JR(S)/2015

Pursuant to Government office Memo No. 232/II-4-2015-15(4)/95 dated 16.02.2015 Sri **Vijendra Tripathi**, Chief Judicial Magistrate, Barabanki is appointed/ posted as Senior Law Officer, Directorate of Medical & Health, U.P., Lucknow on deputation basis.

BY ORDER OF THE COURT.

Sd/-
(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL

No. 137/JR(S)/2015 Dated: Allahabad : March 18, 2015

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Director General, Medical & Health, U.P., Lucknow
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).

7. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

10. Sri Vijendra Tripathi, Chief Judicial Magistrate, Barabanki.

You shall hand over charge from present post and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates.

11. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
12. The Registrar, (Judicial) (Confidential), High Court, Allahabad.
13. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
14. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
15. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR JUDICIAL (SERVICES)**